

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

IA NO. 4 in CIVIL APPEAL NO. 10319 OF 2010

M. SUDAKAR

..... APPELLANT/
APPLICANT

VERSUS

V. MANOHARAN & ORS.

..... RESPONDENTS

O R D E R

Application is dismissed as not pressed.

.....J
[HARJIT SINGH BEDI]

.....J
[CHANDRAMAULI KR. PRASAD]

NEW DELHI
JANUARY 14, 2011.

JUDGMENT